Declaration of Assets and Liabilities

(5)

given)

Year 2024-2025

I, Chandan Kumar, son of Sri Ram Uday Choudhary, aged thirty-seven years, belonging to Bihar Legislative Assembly secretariat's administrative cadre and presently working as **Section officer** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

SO(E)

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be

Thousand The less

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Sr. No.	Name		Dependant- 1 Name	Dependant-2 Name	Dependant-3 Etc. Name		
(i)	Cash	22000	55000	N/A	N/A	N/A N/A	
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	270000	100000	N/A	N/A		
(iii)	Bonds, Debentures and Shares in companies	128000	400000	N/A	N/A	N/A	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	53372	26400	N/A	N/A	N/A	
(v)	Motor Vehicles (details of make, etc.)	_	Urban Scooks Cruiser (Blue (White (%)) colour)	N/A	N/A	N/A	
(vi)	Jewellery (give details of weight and value)	60 gm	360 gm gold 225 gm silver	N/A	N/A	N/A	
(vii)	Other assets, such as values of claims / interests		-	N/A	N/A	N/A	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Agricultural Land Nil - N/A - Location(s) - Survey number(s) - Extent (Total measurement)		Dependant- 1 Name	Dependant-2 Name	Dependant-3 Etc. Name	
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			N/A	N/A	N/A	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	-	N/A	N/A	N/A	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	-	N/A	N/A	N/A	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil		N/A	N/A	N/A	
(v)	Others (such as interest in property)	Nil	-	N/A	N/A	N/A	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10.02.2024		
(a)	(i) Loans from Banks				
	(ii) Loans from financial institutions	Nil	Nil		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil		
	(b) dues to departments dealing with supply of water	Nil .	Nil		
	(c) dues to departments dealing with supply of electricity	Nil	Nil .		

Chandan Kumar

	(d) dues to departments dealing with telephones	Nil	Nil		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil		
	(f) Other dues, if any	Nil	Nil		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NH 77,841/- & C 2023-24) BTOPK6412 N	Nil		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	N/A	N/A		
	(iii) Sales Tax [Only in case of proprietary business]	N/A	N/A		
	(iv) Property Tax	N/A	N/A		

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	PF/CPF/PRAN No. :- 110137020752										
Gender	:-	M	(M/F)							
Date of Birth	:-	1	1	0	2	1	9	8	8	(DD/MM/YYYY)	
Class/Group	:-	В	(gazett	ed)							
Cadre	:-	Ad	Administrative Cadre, Bihar legislative Assembly Secretariat								
		(Full	Name	e.g. B	.A.SB	ihar A	dminis	trative	Service	2,	
		B.S	5.S Bi	har Se	cretari	at Sen	vice etc	c.)			
Home District	:-	Beg	usarai								
I hereby	leclare	that	the	abov	e de	tails	are t	rue 1	to the	best of my	

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Chandan Kymas

Name of Employee: Chandyn Kumar

Place: Patna Designation: Section Officer

Date:11.02.2025 Department:Bihar Legislative Assembly Secretariat

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Chandan Kymar